

plementation of decisions is a continuous process.

### Chinese Submarines for Pakistan

- \*137. **Shrimati Tarkeshwarj Sinha:**  
**Shri Shree Narayan Das:**  
**Shrimati Savitri Nigam:**  
**Shri H. C. Linga Reddy:**  
**Shri Tula Ram:**  
**Shri Vishwa Nath Pandey:**  
**Dr. P. N. Khan:**  
**Shri M. L. Dwivedi:**  
**Shri Bhagwat Jha Azad:**  
**Dr. M. M. Das:**  
**Shri Subodh Hansda:**  
**Shri S. C. Samanta:**  
**Shri P. C. Borooah:**  
**Shri Bade:**  
**Shri Hukam Chand**  
**Kachhavalaya:**  
**Shri Kindar Lal:**

Will the Minister of Defence be pleased to state:

(a) whether China has transferred to Pakistan few of its submarines recently and Pakistan is also negotiating with France for the supply of a few submarines;

(b) whether their transference and negotiations do not pose a threat to the security of the Indian coast; and

(c) the action taken by Government in this regard?

**The Minister of State in the Ministry of Defence (Shri A. M. Thomas):**

(a) Government has no information about the acquisition of any submarines by Pakistan from China. However, an agreement has reportedly been finalised by Pakistan with France according to which Pakistan is likely to acquire 3 submarines.

(b) and (c). Government has under constant review the submarine threat to India and necessary steps are being taken to meet it. It will not be in the public interest to disclose details of these steps.

### रेडियो ल्हासा

- \*138. **डा० राम मनोहर लोहिया :**  
**श्री किशन पटनायक :**  
**श्री रामसेवक यादव :**  
**श्री मधु लिमये :**

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार का ध्यान रेडियो ल्हासा से यशपाल पण्डा नामक एक व्यक्ति द्वारा तिब्बती भाषा में किये जाने वाले प्रसारणों की ओर दिलाया गया है जिसमें दलाई लामा की अनुपस्थिति में तिब्बत की समृद्धि और भारत में तिब्बती शरणार्थियों की दशा का वर्णन किया गया है; और

(ख) यदि हां, तो इस प्रकार के प्रचार को निष्प्रभाव करने के लिए सरकार ने क्या कार्यवाही की है ?

सूचना और प्रसारण मंत्री (श्री राज बहादुर) : (क) जी नहीं ।

(ख) सवाल नहीं उठता ।

### Intrusions by China

- \*139. **Dr. L. M. Singhvi:**  
**Shri Vishwa Nath Pandey:**  
**Shri H. C. Linga Reddy:**  
**Shri D. C. Sharma:**  
**Shri D. D. Puri:**  
**Shri Fiordia:**  
**Shri R. S. Pandey:**  
**Shri Nath Pal:**  
**Shri Surendranath Dwivedy:**  
**Shri Hem Barua:**  
**Shri Harj Vishnu Kamath:**  
**Shri K. C. Pant:**

Will the Minister of Defence be pleased to state:

(a) whether any major territorial intrusions have been made by Communist China since 7th September, 1966;

(b) if so, the details thereof; and

(c) the counter-measures taken by Government in the matter?

**The Minister of State in the Ministry of Defence (Shri A. M. Thomas):**  
 (a) to (c). A statement showing the details of intrusions into Indian and Sikkim territory since the 7th September, 1966, is laid on the Table of the House. [Placed in Library. See No. LT-7231/66]. None of these intrusions can be termed as being major ones. Protests have been lodged with the Government of Peoples Republic of China.

#### Assets and Liabilities of Ministers

\*140. **Shri Hari Vishnu Kamath:**  
**Shri Surendranath Dwivedy:**  
**Shri Hem Barua:**

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 1544 on the 9th May, 1966 and state:

(a) whether, according to the Code of Conduct, each Minister is required to disclose to the Prime Minister, details of his assets and liabilities annually;

(b) if so, by what date every year;

(c) whether they are scrutinized, and if so, by whom;

(d) to whom such details pertaining to the Prime Minister's assets, liabilities and business interests are disclosed; and

(e) whether the Code of Conduct will be laid on the Table?

**The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi):** (a) Yes, Sir.

(b) By 31st March.

(c) They are seen by the Prime Minister.

(d) The Prime Minister also places on record along with the statements of her colleagues, a statement of her assets and liabilities, even though there

is no specific provision in the Code on this point concerning the Prime Minister.

(e) A copy of the Code was placed on the Table of the House on the 18th November, 1964.

#### Concentration of Chinese Forces

\*141. **Shri Firodia:**  
**Dr. L. M. Singhvi:**  
**Shri R. S. Pandey:**  
**Shri Bibhuti Mishra:**  
**Shri K. N. Tiwary:**  
**Shri Yashpal Singh:**  
**Shri Sivamurthi Swamy:**  
**Shrimati Savitri Nigam:**  
**Shri Basumatari:**  
**Shri K. C. Pant:**

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that there had recently been heavy concentration of Chinese forces on the Indo-China border on all fronts; and

(b) if so, the steps taken by Government to meet the situation?

**The Minister of State in the Ministry of Defence (Shri A. M. Thomas):**

(a) The Chinese continue to be stationed in strength in Tibet and have been improving their logistic capabilities all along the border. Although no new concentration has come to notice, the Chinese are continuing to make hostile propoganda among the tribal population across N.E.F.A.

(b) Appropriate steps have been taken by Government for the defence of the country.

#### Madras Atomic Power Station

\*142. **Dr. P. N. Khan:**  
**Dr. M. M. Das:**  
**Shri Bhagwat Jha Azad:**  
**Shri M. L. Dwivedi:**  
**Shri S. C. Samanta:**  
**Shri Subodh Hansda:**  
**Shri P. C. Borooah:**

Will the Prime Minister be pleased to state:

(a) whether satisfactory arrangement has been made for financing